

Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K, Jammu

Notification

Jammu, the 15th of October, 2020

S.O **315** :- In exercise of powers conferred by clause (b) of section 2 of Prisoners Act, 1900, the Government hereby de-notifies "Fairview, Gupkar Road, Srinagar", as Subsidiary Jail.

By order of the Government of J&K.

Sd/-
(Shaleen Kabra) IAS
Principal Secretary to Government

NO:- Home/Jail/116/2020

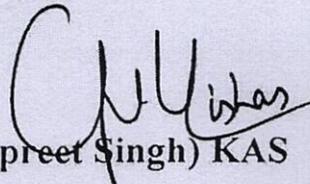
Dated: .10.2020

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor.
2. Director General of Police, J&K.
3. IGP (Security), J&K.
4. Director, SSG, J&K.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, (w.7.s.c.).
6. District Magistrate, Srinagar.
7. SSP, Srinagar.
8. Stock file.

Copy also to the:-

1. Additional Secretary to the Chief Secretary.
2. Private Secretary to the Principal Secretary (Home).


(Gurpreet Singh) KAS